

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No. 177/KB/2013

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	B & A Packaging India Ltd.-Vs- Amrex Marketing Pvt.Ltd.		
Under Section	111A		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Anurag Basu, Advocate

For Petitioner

9/1/2018

ORDER

Ld. Counsel for the petitioner is present. No one is present from the respondent's side.

It appears from the the record that C.P. and C.A. has been decided by this Tribunal vide order dated 17/01/2017. Against this an appeal, being Company Appeal No. (AT) 114 of 2017 has been filed before the Hon'ble NCLAT, which was dismissed by the Hon'ble NCLAT vide order dated 26/07/2017. Therefore, no need to pass any order.

The file may be consigned to the record section.

(Jinan K.R.)  
Member (J)

(V.P.Singh)  
Member (J)